

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.333/2023

THE STATE OF TELANGANA

Petitioner(s)

VERSUS

SECRETARY TO HER EXCELLENCY THE HONBLE
GOVERNOR FOR THE STATE OF TELANGANA & ANR.

Respondent(s)

Date : 20-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Ms. Sriharsha Peechara, Adv.
Duvvuri Subrahmanya Bhanu, Adv.
Mr. Rajiv Kumar Choudhry, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. G.S. Makker, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice to the second respondent.
- 2 A copy of the petition shall be served on Mr G S Makker, Standing Counsel instructing Mr Tushar Mehta, Solicitor General of India.
- 3 List the Petition on 27 March 2023.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar